

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28532/2024 BLAPL/9745/2024	UTTAM KUMAR DIPA VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 ADDL.SESION JUDGE CUM SPL.JUDGE 2(A)CC/0000026/2024
2	D-BLAPL/28535/2024 BLAPL/9746/2024	RAHUL NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000473/2024
3	D-BLAPL/28609/2024 BLAPL/9747/2024	MANOJ KUMAR ADADI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DORAGUDA PS /123 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000561/2024
4	D-BLAPL/28537/2024 BLAPL/9748/2024	SUBHRAJYOTI @ SUBHRA JYOTI MOHANTY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000473/2024
5	D-BLAPL/28607/2024 BLAPL/9749/2024	MAHESWAR PATRA @ MANTU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /341 /202 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001090/2024
6	D-BLAPL/28585/2024 BLAPL/9750/2024	RAKESH DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /489 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000484/2024
7	D-BLAPL/28539/2024 BLAPL/9751/2024	SHIBA SANKAR ROUT VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	LAIKERA /67 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000070/2018
8	D-BLAPL/28582/2024 BLAPL/9752/2024	GUNU KANHAR VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BADAGODA P.S. /452 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000812/2024
9	D-BLAPL/28549/2024 BLAPL/9753/2024	CHAUDHARI @ CHAUDHRI DHIBAR VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	GHASIPURA /171 /2024 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000319/2024
10	D-BLAPL/28570/2024 BLAPL/9754/2024	RAKESH DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /441 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000436/2024
11	D-BLAPL/28610/2024 BLAPL/9755/2024	RAHUL KULDEEP @ KULDIP VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /114 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000069/2024

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12	D-BLAPL/28032/2024 BLAPL/9756/2024	SIPU @ SATYABRATA DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BALIMI /248 /2023 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000179/2024
13	D-BLAPL/28569/2024 BLAPL/9757/2024	JAGAMOHAN DARJI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /692 /2022 A.D.J.,BOLANGIR(Balangir) SC/0000030/2023
14	D-BLAPL/28611/2024 BLAPL/9758/2024	KUNA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /50 /2024 J.M.F.C,AUL(Kendrapara) GR/0000118/2024
15	D-BLAPL/28565/2024 BLAPL/9759/2024	RABANA@SITARI KARUA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	DAITARI /43 /2022 ASSISTANT SESSIONS JUDGE,KEONJHA ST/0000022/2022
16	D-BLAPL/28662/2024 BLAPL/9760/2024	BASANT PRADHAN @ BASANTA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /198 /2024 J.M.F.C.,ODAGAON(Nayagarh) GR/0000327/2024
17	D-BLAPL/28613/2024 BLAPL/9761/2024	BHARAT BHUSAN CHAKRA @ CHAKAR VS STATE OF ODISHA	ARIJEET MISHRA VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BHUBANESWAR(Khordha) CT/0001223/2024
18	D-BLAPL/28742/2024 BLAPL/9762/2024	CHITTARANJAN BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000010/2024
19	D-BLAPL/28739/2024 BLAPL/9763/2024	KARTIKA HAZARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000069/2024
20	D-BLAPL/28615/2024 BLAPL/9764/2024	NARAYAN BEHERA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /155 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000168/2024
21	D-BLAPL/28518/2024 BLAPL/9765/2024	ARJUNA BISWAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//2024 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000114/2023
22	D-BLAPL/28622/2024 BLAPL/9766/2024	BISHAL BAGH @ BAG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BRAJARAJNAGAR /105 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000418/2024
23	D-BLAPL/28564/2024	MANOJ BEHERA @ GEDA	AMLAN SHAKTI PAUL	JATNI P.S. /341 /2024

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	BLAPL/9767/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000482/2024
24	D-BLAPL/27497/2024 BLAPL/9768/2024	DINGAR BHOI VS STATE OF ODISHA	SURYA KANTA BAG VS	TUREIKELA /101 /2017 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000104/2017
25	D-BLAPL/28562/2024 BLAPL/9769/2024	POOCHA PRABHAKAR RAO@P.PRABHAKAR RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOLANTHARA (BERHAMPUR) /341 /202 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001090/2024
26	D-BLAPL/28645/2024 BLAPL/9770/2024	DAYASAGAR MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /270 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000623/2024
27	D-BLAPL/28108/2024 BLAPL/9771/2024	SANJAY NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	INFOCITY PS /220 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000277/2024
28	D-BLAPL/28057/2024 BLAPL/9772/2024	MUNA NAIK VS STATE OF ODISHA	SAROJ KUMAR PATNAIK VS	PATTAPUR (DIGAPAHANDI) /261 /2019 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000034/2020
29	D-BLAPL/28337/2024 BLAPL/9773/2024	SOMANATH SABAR @ SEKHAR VS STATE OF ODISHA	AMIT BISWAL VS	PADMAPUR /105 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000094/2024
30	D-BLAPL/28787/2024 BLAPL/9774/2024	PABITRA PRUSTY@BAPI VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	KHANDAGIRI P.S. /536 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000445/2024
31	D-BLAPL/28639/2024 BLAPL/9775/2024	Y. DURGA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	ORKEL /19 /2024 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MA CT/0000056/2024
32	D-BLAPL/28472/2024 BLAPL/9776/2024	VIKASH PAREEK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000914/2024
33	D-BLAPL/28638/2024 BLAPL/9777/2024	BHAJA @ BHAJU BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /657 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001236/2024
34	D-BLAPL/28637/2024 BLAPL/9778/2024	SANAJA @ SANUJA KANHAR VS	AMULYA RATNA PANDA VS	PHIRINGIA /189 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)

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35	D-BLAPL/28627/2024 BLAPL/9779/2024	STATE OF ODISHA PREMCHAND BHOI @ KANHA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	Spl/0000138/2024 BURLA /417 /2023 1ST ADDL SESSIONS JUDGE, SAMBALPUR ST/0000091/2024
36	D-BLAPL/28642/2024 BLAPL/9780/2024	STATE OF ODISHA SAHITYA BEHERA @ KANHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
37	D-BLAPL/28649/2024 BLAPL/9781/2024	STATE OF ODISHA TRILOCHAN PALEI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDRASEKHARPUR /695 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000478/2024
38	D-BLAPL/28650/2024 BLAPL/9782/2024	STATE OF ODISHA SASMITA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MATHILI /166 /2024 J.M.F.C.,MATHILI(Malkangiri) GR/0000153/2024
39	D-BLAPL/28809/2024 BLAPL/9783/2024	STATE OF ODISHA DEEPAK PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /193 /2023 ASST. SESSIONS JUEGE (STC), PHULBA ST/0000021/2024
40	D-BLAPL/28677/2024 BLAPL/9784/2024	STATE OF ODISHA SINU @ RUDRAPRATAP NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /171 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001216/2024
41	D-BLAPL/29021/2024 BLAPL/9785/2024	STATE OF ODISHA SARAT LENKA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /72 /2021 GRAM NYAYALAYA AT BRAHMAGIRI GR/0001358/2021
42	D-BLAPL/28678/2024 BLAPL/9786/2024	STATE OF ODISHA KHAGE @KHAGESWAR KARUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARMABANDHA PS /71 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000417/2024
43	D-BLAPL/29018/2024 BLAPL/9787/2024	STATE OF ODISHA SUBAL SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /72 /2021 GRAM NYAYALAYA AT BRAHMAGIRI GR/0001358/2021
44	D-BLAPL/28807/2024 BLAPL/9788/2024	STATE OF ODISHA DHRUBA CHARAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NACHUNI /230 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000358/2024
45	D-BLAPL/28702/2024 BLAPL/9789/2024	STATE OF ODISHA ADISWAR POLAI @ ADHIRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /315 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001338/2024

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46	D-BLAPL/23330/2024 BLAPL/9790/2024	RAKESH KUMAR DALAI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000059/2023
47	D-BLAPL/28804/2024 BLAPL/9791/2024	SANJEEB PANI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE MAHILA /99 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000739/2024
48	D-BLAPL/26337/2024 BLAPL/9792/2024	KARTIK NAYAK @ MITHUN VS STATE OF ODISHA	ASHOK DAS VS	KHALLIKOTE /516 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000155/2021
49	D-BLAPL/28308/2024 BLAPL/9793/2024	KHIRASINDHU SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	SPL.TASK FORCE /9 /2024 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000003/2024
50	D-BLAPL/27792/2024 BLAPL/9794/2024	TUSABANTA MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SPL.TASK FORCE /18 /2023 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) GR/0000382/2023
51	D-BLAPL/28780/2024 BLAPL/9795/2024	GAJANAN PRADHAN @ DEBABRATA NANDA @ DEBADATTA NANDA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	RANPUR /290 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000417/2024
52	D-BLAPL/28704/2024 BLAPL/9796/2024	SANTOSH SETHY @ SIDHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
53	D-BLAPL/28778/2024 BLAPL/9797/2024	TAPAN KUMAR DALEI @ TULU VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /570 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001526/2024
54	D-BLAPL/28811/2024 BLAPL/9798/2024	RANJEET BEHERA VS STATE OF ODISHA	SUJATA DASH VS	AIR FIELD P.S. /218 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000680/2024
55	D-BLAPL/28744/2024 BLAPL/9799/2024	SANGRAM@SAGAR SAHU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	KHALLIKOTE /371 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000903/2024
56	D-BLAPL/28774/2024 BLAPL/9800/2024	GANESH VIJAYA ALDER VS STATE OF ODISHA	KARUNAKAR RATH VS	PATNAGARH /244 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000989/2024
57	D-BLAPL/28819/2024	RAJESH SETH	GOKULANANDA SAHU	JAGDALPUR /153 /2024

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	BLAPL/9801/2024	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh) GR/0001009/2024
58	D-BLAPL/27929/2024 BLAPL/9802/2024	SANJU @ SANJAY DAS VS STATE OF ODISHA	OM KUMAR BALIARSINGH VS	MANCHESWAR P.S. /419 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001403/2024
59	D-BLAPL/28751/2024 BLAPL/9803/2024	JITU @NIRANJAN JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /430 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001705/2024
60	D-BLAPL/28837/2024 BLAPL/9804/2024	JAWAHAR SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000031/2024
61	D-BLAPL/28231/2024 BLAPL/9805/2024	CHANDU @ SRIKANT SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	COLLIERY /293 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000038/2024
62	D-BLAPL/28838/2024 BLAPL/9806/2024	SUBHANKAR MAHAKHUD VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000016/2024
63	D-BLAPL/28644/2024 BLAPL/9807/2024	LAMBODHAR BEHERA VS STATE OF ODISHA	SOMJEET DAS VS	BHARATPUR PS /621 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000493/2024
64	D-BLAPL/26960/2024 BLAPL/9808/2024	SAROJ NAIK VS STATE OF ODISHA	SASMITA NANDA VS	KANIHA /272 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001195/2024
65	D-BLAPL/28863/2024 BLAPL/9809/2024	AMBIKA DAS VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BHANJANAGAR /30 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000130/2024
66	D-BLAPL/28664/2024 BLAPL/9810/2024	NIRANJAN HARIPAL VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /165 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000095/2024
67	D-BLAPL/28864/2024 BLAPL/9811/2024	SIMANCHAL SETHI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	HINJILI /537 /2024 J.M.F.C.,HINJILI(Ganjam) GR/0000560/2024
68	D-BLAPL/28757/2024 BLAPL/9812/2024	TOFAN PRADHAN VS	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /473 /2023 ADJ,KODALA(Ganjam)

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69	D-CMP/39028/2024 CMP/1074/2024	STATE OF ODISHA RAGHUNATH DAS VS DINANATH DAS	SITANSHU KUMAR DEY VS	ST/0000197/2023 // CIVIL JUDGE (SD), JALESWAR(Baleswar) CS/0000956/2008
70	D-CMP/39625/2024 CMP/1075/2024	KUSUMA DAS VS GANESWAR SAHOO	PRABHAT KUMAR PRAHARAJ VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000141/2021
71	D-CMP/39974/2024 CMP/1076/2024	SANJAY KUMAR JENA VS AKSHAY KUMAR PARIDA	AKHAND VS	// CIVIL JUDGE (JR.DIV.),PIPLI(Puri) CS/0000003/2021
72	D-CMP/40815/2024 CMP/1077/2024	THE EXECUTIVE ENGINEER, EX-ORISSA STATE ELECTRIC BOARD, NESCO (GRIDCO),BHADRAK VS M/S MANI MALLICA ENTERPRISES, BHADRAK	DEBASIS KUMAR TRIPATHY VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BHADRAK) EC/0000002/2021
73	D-CMP/40783/2024 CMP/1078/2024	SUMATI BARIK VS GOURA MOHAN BANUA	GOPINATH MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000121/2017
74	D-CMP/40888/2024 CMP/1079/2024	SUDESH THAKUR VS DIPAK THAKUR	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000527/2023
75	D-CMP/40897/2024 CMP/1080/2024	JASOBANTI SA @ BEHERA VS JADUMANI BEHERA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000286/2023
76	D-CONTC/40045/2024 CONTC/6958/2024	SUSAMA ROUT VS ASWARTHY S., IAS	DEBASIS ROUT VS	// () //
77	D-CONTC/40217/2024 CONTC/6959/2024	SUKANTA KUMAR SWAIN VS BISHNUPADA SETHI, COMMNR. CUM SECY. SC AND ST. DEVELOPMENT DEPT, ODISHA	BISHNU PRASAD PRADHAN VS	// () //
78	D-CONTC/40220/2024 CONTC/6960/2024	NANDIGHOSH BEHERA VS BISHNUPADA SETHI,COMMNR. CUM SECY., SC AND ST DEVELOPMENT DEPT, ODISHA	BISHNU PRASAD PRADHAN VS	// () //
79	D-CONTC/40227/2024 CONTC/6961/2024	ALAYA KUMAR PAL VS ASHISH KUMAR MOHAPATRA, TAHASILDAR ANGUL	AMIT PRASAD BOSE VS	// () //

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80	D-CONTC/40248/2024 CONTC/6962/2024	LINGARAJ SRICHANDAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
81	D-CONTC/40250/2024 CONTC/6963/2024	PRAFULLA KUMAR BEHERA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
82	D-CONTC/40251/2024 CONTC/6964/2024	MANORAMA JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
83	D-CONTC/40252/2024 CONTC/6965/2024	LAXMIDHAR PRADHAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
84	D-CONTC/40255/2024 CONTC/6966/2024	CHANDA SAHOO VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
85	D-CONTC/40257/2024 CONTC/6967/2024	MAHESWAR NAYAK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
86	D-CONTC/40258/2024 CONTC/6968/2024	RAJKISHORE ROURAY VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
87	D-CONTC/40260/2024 CONTC/6969/2024	PUSPA MANJARI PRADHAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
88	D-CONTC/40261/2024 CONTC/6970/2024	DASARATHI NAYAK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
89	D-CONTC/40263/2024 CONTC/6971/2024	PRAFULLA CHANDRA SAHANI VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
90	D-CONTC/40264/2024 CONTC/6972/2024	ANANGA KUMAR JAGADEB VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
91	D-CONTC/40265/2024	BICHITRANANDA JENA	ADV.	//

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	CONTC/6973/2024	VS DEORANJAN KUMAR SINGH, IAS	VS	0 //
92	D-CONTC/40471/2024 CONTC/6974/2024	ANINDITA ANURAGINI BEHERA VS INDRAMANI TRIPATHY, DIRECTOR, ST AND SC DEVELOPMENT DEPT.-CUM-MEMBER SECY, OMTES, BBSR	MANAS PATI VS	// 0 //
93	D-CONTC/40514/2024 CONTC/6975/2024	HENA KUMARI JAYASINGH VS ASWATHY S., IAS	ADV. VS	// 0 //
94	D-CONTC/40516/2024 CONTC/6976/2024	KALANDI CHARAN BEHERA VS DEORANJAN KUMAR SINGH, IAS, ADDL. CHIEF SECY., R AND DM DEPT., ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
95	D-CONTC/40630/2024 CONTC/6977/2024	KAUSALYA NAYAK VS SHALINI PANDIT, I.A.S	ADV. VS	// 0 //
96	D-CONTC/40631/2024 CONTC/6978/2024	KUSHA NAYAK VS SHALINI PANDIT, I.A.S	ADV. VS	// 0 //
97	D-CONTC/40694/2024 CONTC/6979/2024	SATYARANJAN PATI VS NIBEDITA PANI, DEO, JAJPUR	AMITAV TRIPATHY VS	// 0 //
98	D-CONTC/40705/2024 CONTC/6980/2024	RAMESH CHANDRA MAHAKUD VS SASWAT MISHRA, P. SECY, FINANCE DEPT.	ADV VS	// 0 //
99	D-CONTC/40799/2024 CONTC/6981/2024	TAPAN KUMAR SAMAL VS NISHAN MISHRA, BDO, RAJNAGAR	ADV. VS	// 0 //
100	D-CONTC/40927/2024 CONTC/6982/2024	KUNTI SANDHA VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// 0 //
101	D-CONTC/40928/2024 CONTC/6983/2024	TAPAS KARTA VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// 0 //
102	D-CONTC/36371/2024 CONTC/6984/2024	MOHAN NAIK VS	ADV. VS	// 0

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103	D-CONTC/36650/2024 CONTC/6985/2024	MD.RIZWANA KAWKAB, EXECUTIVE OFFICER, KHORDHA MUNICIPALITY SHRUTI LIPI MOHAPATRA VS PUNAM ROUT, OAS	ADV. VS	// // ()
104	D-CONTC/37972/2024 CONTC/6986/2024	GOLAK CHANDRA MOHARANA VS SOURAV KUMAR SAHOO, SUPDT. ENGNR. DRAINAGE DIVISION,GANDARPUR	ADV. VS	// // ()
105	D-CONTC/38631/2024 CONTC/6987/2024	BANALATA DASH VS DHANANJOY MOHANTY, DY. COMMNR A.O., BMC, BBSR	ADV. VS	// // ()
106	D-CONTC/39007/2024 CONTC/6988/2024	KOTHARI BISWAJIT MEKAP VS ARAVINDA AGRAWAL, IAS	ADV. VS	// // ()
107	D-CONTC/39722/2024 CONTC/6989/2024	NAKULA KHATEI VS ANU GARG, IAS	ADV. VS	// // ()
108	D-CONTC/39730/2024 CONTC/6990/2024	KAILASH CHANDRA LENKA VS ANU GARG, IAS	ADV. VS	// // ()
109	D-CONTC/40211/2024 CONTC/6991/2024	DHANESWAR NAYAK VS JAY NARAYAN SEET, ENGNR IN CHIEF, RWS AND S	ADV. VS	// // ()
110	D-CONTC/40229/2024 CONTC/6992/2024	KALI CHARANA NAIK VS DR. AUROBINDA BEHERA, PRINCIPAL SECY, WATER RESOURCES, BBSR	ADV. VS	// // ()
111	D-CONTC/40253/2024 CONTC/6993/2024	NARAYAN PRADHAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
112	D-CONTC/40266/2024 CONTC/6994/2024	BANSIDHAR NAIK VS SASWATA MISHRA, IAS	ADV. VS	// // ()
113	D-CONTC/40267/2024 CONTC/6995/2024	SADASHIB HATI VS SASWATA MISHRA, IAS	ADV. VS	// // ()

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114	D-CONTC/40268/2024 CONTC/6996/2024	SAKUNTALA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
115	D-CONTC/40269/2024 CONTC/6997/2024	MANABHANJAN NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
116	D-CONTC/40271/2024 CONTC/6998/2024	HIMENDRA HARIJAN VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
117	D-CONTC/40272/2024 CONTC/6999/2024	BASANTA KUMAR NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
118	D-CONTC/40273/2024 CONTC/7000/2024	JOGESWAR PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
119	D-CONTC/40274/2024 CONTC/7001/2024	BALADEV PRADHAN VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
120	D-CONTC/40275/2024 CONTC/7002/2024	SOVARAM PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
121	D-CONTC/40277/2024 CONTC/7003/2024	TRILOCHAN DANDASANA VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
122	D-CONTC/40278/2024 CONTC/7004/2024	DASARATHA NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
123	D-CONTC/40283/2024 CONTC/7005/2024	PRAMODA NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
124	D-CONTC/40284/2024 CONTC/7006/2024	AKHSHYA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
125	D-CONTC/40285/2024	NETRANANDA PATEL	ADV.	//

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	CONTC/7007/2024	VS SASWATA MISHRA, IAS	VS	() //
126	D-CONTC/40303/2024 CONTC/7008/2024	KALINGA WARRIOR,CUTTACK VS ASWATHY S,IAS	ADV VS	// () //
127	D-CONTC/41348/2024 CONTC/7009/2024	SURESH CHANDRA BEHERA VS ARCHANA PATTNAIK, IAS	ADV. VS	// () //
128	D-CONTC/41477/2024 CONTC/7010/2024	M/S.NAYAK ASSOCIATE VS HEMAKANTA SAY, IAS	ADV. VS	// () //
129	D-CRLA/27462/2024 CRLA/948/2024	BABINI MALLIK VS STATE OF ODISHA	DEBASNAN DAS VS	KENDRAPARA SADAR /324 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000039/2023
130	D-CRLA/28484/2024 CRLA/949/2024	KISHORE KUMAR@KISHOR KUMAR SAW VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/0000009/2022
131	D-CRLA/28630/2024 CRLA/950/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /483 /2020 A.D.J.,DHENKANAL(Dhenkanal) CT/0000062/2021
132	D-CRLA/26883/2024 CRLA/951/2024	BINOD PATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	TELKOI /92 /2019 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000001/2021
133	D-CRLA/28507/2024 CRLA/952/2024	KISHORE CHANDRA POTHAL VS STATE OF ODISHA	DEBASNAN DAS VS	BARI /54 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000021/2023
134	D-CRLA/28910/2024 CRLA/953/2024	MOHAN MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	BISOI /33 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000023/2023
135	D-CRLA/29031/2024 CRLA/954/2024	SUDAYA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /51 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000039/2019
136	D-CRLA/28084/2024 CRLA/955/2024	AKSHAYA GHOSH VS	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /151 /2022 SPL.JUDGE ANANDAPUR(Kendujhar)

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137	D-CRLA/28620/2024 CRLA/956/2024	STATE OF ODISHA ARJUN CHARAN MOHAPATRA VS	NIRANJAN LENKA VS	Spl/000027/2022 KENDRAPARA SADAR /375 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000118/2024
138	D-CRLA/25651/2024 CRLA/957/2024	STATE OF ODISHA SANJUKTA NAYAK VS	MANAS KUMAR CHAND VS	PATKURA /264 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) Spl/0000061/2023
139	D-CRLA/29302/2024 CRLA/958/2024	STATE OF ODISHA SRIKANTA KUMAR MAHUNTA VS	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /30 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000050/2012
140	D-CRLMA/27580/2024 CRLMA/170/2024	STATE OF ODISHA(VIG.) MAHENDRANATH ROUT VS	ASHWINI KUMAR DAS VS	BARANGA /118 /2023 () //
141	D-CRLMC/28724/2024 CRLMC/3685/2024	STATE OF ODISHA SANGRAM KESHARI CHAND @SANGRAM CHAND VS	SUSANTA KUMAR BARAL VS	NIHALPRASAD /95 /2020 JMFC, GONDIA(Dhenkanal) GR/0000253/2020
142	D-CRLMC/28743/2024 CRLMC/3686/2024	STATE OF ODISHA BIKASH KUMAR PRADHAN VS	PRASANTA KUMAR SATAPATHY VS	// 0 J.M.F.C.,SORO(Baleshwar) MISCA/0000044/2021
143	D-CRLMC/28626/2024 CRLMC/3687/2024	PUSPALATA DASH SAMIR KUMAR ROUT@SAMIR ROUT VS	SAMARENDRA BAHADUR VS	NIALI /36 /1998 J.M.F.C.,NIALI(Cuttack) GR/0000352/1998
144	D-CRLMC/28783/2024 CRLMC/3688/2024	STATE OF ODISHA PRATAP CHANDRA DAS VS	AMIT PRASAD BOSE VS	// 0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000286/2023
145	D-CRLMC/28636/2024 CRLMC/3689/2024	STATE OF ODISHA PRAMOD KUMAR ROUT VS	SURYANARAYAN BISWAL VS	// 0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000071/2022
146	D-CRLMC/28789/2024 CRLMC/3690/2024	STATE OF ODISHA ABHINASH DASH VS	PRATIK NAYAK VS	BIDANASI /107 /2017 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001878/2017
147	D-CRLMC/28834/2024 CRLMC/3691/2024	STATE OF ODISHA JAY KRUSHNA SAHU @ JAYA KRUSHNA SAHU VS PRAVAT KUMAR CHAKRAVORTY	RAJENDRA NARAYAN ROUT VS	// 0 J.M.F.C.,SORO(Baleshwar) ICC/0000201/2016

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148	D-CRLMC/28648/2024 CRLMC/3692/2024	MURARI MOHAN ROUTRAY VS STATE OF ODISHA	BIDYADHAR MANSING VS	RANPUR /181 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000261/2024
149	D-CRLMC/28652/2024 CRLMC/3693/2024	GANESH MAJHI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 J.M.F.C.,KHARIAR(Nuapada) 2(B)CC/0000003/2024
150	D-CRLMC/28699/2024 CRLMC/3694/2024	INDRAJIT NAIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	CHAKAPADA PS /89 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000431/2024
151	D-CRLMC/26984/2024 CRLMC/3695/2024	HARI MALLICK @ HARI MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /139 /2014 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000003/2015
152	D-CRLMC/28703/2024 CRLMC/3696/2024	GIRIBALA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	PURIGHAT /107 /2016 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000011/2019
153	D-CRLMC/25500/2024 CRLMC/3697/2024	TAPAN KUMAR MOHANTY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PURUNABAZAR /189 /2024 DISTRICT & SESSIONS JUDGE,BHADRA CRREV/0000012/2024
154	D-CRLMC/28577/2024 CRLMC/3698/2024	MALAYA KUMAR KHANDEITARY @ MALAYA KUMAR KHANDAYATARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /45 /2021 J.M.F.C.,KHURDA(Khordha) GR/0000226/2021
155	D-CRLMC/28578/2024 CRLMC/3699/2024	SARBESWAR MARTHA VS ULLASH CHANDRA ROUTRAY	PARTHA SARATHI DAS VS	/ / JMFC, JATNI(Khordha) ICC/0000068/2022
156	D-CRLMC/28587/2024 CRLMC/3700/2024	NIHAR RANJAN DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /233 /2021 J.M.F.C.,SALIPUR(Cuttack) GR/0000780/2021
157	D-CRLMC/28881/2024 CRLMC/3701/2024	DASARATHI NAYAK VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /40 /2010 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000028/2011
158	D-CRLMC/28617/2024 CRLMC/3702/2024	DAYANIDHI NAYAK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI TOWN /150 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000567/2024
159	D-CRLMC/28635/2024	UPENDRA PRADHAN @UPENDRA KUMAR PRADHAN	MITU KUMAR BISWAL	MAHANGA /74 /2020

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	CRLMC/3703/2024	VS STATE OF ODISHA	VS	J.M.F.C.,SALIPUR(Cuttack) GR/0000277/2020
160	D-CRLMC/27657/2024 CRLMC/3704/2024	SAMEER PATEL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /181 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000727/2024
161	D-CRLMC/27839/2024 CRLMC/3705/2024	DEEPAK BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /827 /2018 C.J.M.,ANGUL(Anugul) CT/0000220/2022
162	D-CRLMC/28054/2024 CRLMC/3706/2024	PRATAP SAHU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NARLA /161 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahand) CT/0000322/2023
163	D-CRLMC/27952/2024 CRLMC/3707/2024	SHANKARLAL AGRAWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KANTABANJI /92 /2007 ADDL.SESIONS JUDGE,KANTABANJI(C) SC/0000043/2010
164	D-CRLMC/28328/2024 CRLMC/3708/2024	RAJA KISHORE SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /36 /2017 SPL.JUDGE VIGILANCE,BERHAMPUR(C) GR/0000026/2017
165	D-CRLMC/28198/2024 CRLMC/3709/2024	PRIYABRATA DAS VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /218 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000567/2020
166	D-CRLMC/28527/2024 CRLMC/3710/2024	HIMANSU SEKHAR SAHU VS STATE OF ODISHA	SUJIT KUMAR DAS VS	SAHID NAGAR P.S. /278 /2017 3RD ADJ BHUBANESWAR(Khordha) TR/0000221/2017
167	D-CRLMC/28670/2024 CRLMC/3711/2024	MANAS RANJAN JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /67 /2012 ASSISTANT SESSION JUDGE,ANANDAPUR ST/0000046/2013
168	D-CRLMP/25095/2024 CRLMP/1321/2024	SAKUNTALA SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /379 /2024 () //
169	D-CRLMP/27335/2024 CRLMP/1322/2024	HARIHAR NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
170	D-CRLMP/27204/2024 CRLMP/1323/2024	SOUDAMINI TRIPATHY VS	ANURAG PATI VS	/ /0 ()

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171	D-CRLMP/27806/2024 CRLMP/1324/2024	STATE OF ODISHA ASHOK KUMAR PANI VS	ASHOK DAS VS	// BURLA /464 /2019 ()
172	D-CRLMP/28603/2024 CRLMP/1325/2024	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	PUSPAMITRA MOHAPATRA VS	// RAJKANIKA /288 /2024 ()
173	D-CRLMP/28448/2024 CRLMP/1326/2024	STATE OF ODISHA MANGAL SINGH DAL VS	MANAS KUMAR CHAND VS	// KHARIAR /79 /2023 ()
174	D-CRLMP/28784/2024 CRLMP/1327/2024	STATE OF ODISHA SHANTILATA BEHERA VS	SUBHRANSHU DASH VS	// FATEGARH /128 /2021 ()
175	D-CRLMP/28753/2024 CRLMP/1328/2024	STATE OF ODISHA MINAKHI CHOUDHURY VS	SARADA DASH VS	// / /0 ()
176	D-CRLMP/25091/2024 CRLMP/1329/2024	STATE OF ODISHA SOUDAMINI MUDULI VS	SANJIT MISHRA VS	// CHANDANPUR /302 /2023 ()
177	D-CRLREV/21479/2024 CRLREV/539/2024	STATE OF ODISHA MURALIDHAR NAYAK VS	SATYAJIT MOHAPATRA (2) VS	// SIMULIA /52 /2011 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000375/2016
178	D-CRLREV/27635/2024 CRLREV/540/2024	STATE OF ODISHA JANAKI BALLAVA MOHANTY VS	PRAVASH CHANDRA JENA VS	NARASINGHPUR /27 /2021 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000156/2023
179	D-CRLREV/29047/2024 CRLREV/541/2024	STATE OF ODISHA AMANAT VS	BIDYALOK MOHAPATRA VS	ANGUL TOWN /922 /2020 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000003/2024
180	D-CRLREV/28762/2024 CRLREV/542/2024	STATE OF ODISHA SAYEED KHAN @ SAHID KHAN VS	PRABHU PRASANNA BEHERA VS	TIRTOL /116 /2016 C.J.M.,JAGATSINGHPUR(Jagatsinghapur) CT/0000090/2019
181	D-CRLREV/28877/2024 CRLREV/543/2024	STATE OF ODISHA GANDETI BANGARU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /68 /2017 A.D.J.,RAYGADA(Rayagada) CRA/0000001/2019

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182	D-CRLREV/28959/2024 CRLREV/544/2024	SUSHANTA KUMAR SETHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	SAHADEV KHUNTA /157 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000103/2023
183	D-MACA/40121/2024 MACA/986/2024	DIPTI RANJAN MOHAPATRA VS BISWANATH BAL	ANTARYAMI DASH VS	// II MACT,CUTTACK(Cuttack) MISCA/0000623/2011
184	D-MACA/41005/2024 MACA/987/2024	BISWAJEET JENA VS BADRINATH PATNAIK	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000139/2017
185	D-MACA/41007/2024 MACA/988/2024	RAJAT KUMAR PARIDA VS NILIMA RANJAN MOHANTY	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000361/2020
186	D-MACA/41049/2024 MACA/989/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS SUDIPTA SAMANTARAY	PRASANTA KUMAR MAHALI VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000488/2019
187	D-RVWPET/34627/2024 RVWPET/230/2024	KAVITA AGRAWAL VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// () //
188	D-TRP(C)/41172/2024 TRP(C)/298/2024	SWAGATIKA MOHAPATRA VS ASHOK KUMAR NAYAK	SMRUTI RANJAN ROUT VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000102/2024
189	D-WA/38169/2024 WA/2599/2024	SAKURU SURYAM VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// () //
190	D-WA/40732/2024 WA/2600/2024	STATE OF ODISHA VS SHYAMA DUNGURIA	MALAYA KETAN BALABANTRAY, A.G.A. VS	// () //
191	D-WA/40733/2024 WA/2601/2024	STATE OF ODISHA VS SUNITA KUMARI APATA	MALAYA KETAN BALABANTRAY, A.G.A. VS	// () //
192	D-WA/40735/2024 WA/2602/2024	STATE OF ODISHA VS SANTOSH KUMAR MANGARAJ	MALAYA KETAN BALABANTRAY, A.G.A. VS	// () //
193	D-WA/40739/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//

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	WA/2603/2024	VS KAILASH CHANDRA NAYAK	VS	0 //
194	D-WA/40742/2024 WA/2604/2024	STATE OF ODISHA VS UDAYANATH SAHOO	ARNAV BEHERA, A.S.C. VS	// 0 //
195	D-WA/40744/2024 WA/2605/2024	STATE OF ODISHA VS DHANALAXMI MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
196	D-WA/40746/2024 WA/2606/2024	STATE OF ODISHA VS DINABANDHU NAYAK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
197	D-WA/40751/2024 WA/2607/2024	STATE OF ODISHA VS DHADU JENA	SANGRAM JENA, A.G.A. VS	// 0 //
198	D-WA/40752/2024 WA/2608/2024	STATE OF ODISHA VS PRATIMA TRIPATHY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
199	D-WA/40753/2024 WA/2609/2024	STATE OF ODISHA VS BASANTA KUMAR PANDA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
200	D-WA/40754/2024 WA/2610/2024	STATE OF ODISHA VS UPENDRA NATH BEHERA	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
201	D-WA/40762/2024 WA/2611/2024	STATE OF ODISHA VS RANJITA BHOI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
202	D-WA/40774/2024 WA/2612/2024	JABAMANI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
203	D-WA/40808/2024 WA/2613/2024	STATE OF ODISHA VS SESHA DEB DAS	BIPLAB MOHANTY,A.G.A VS	// 0 //
204	D-WA/40810/2024 WA/2614/2024	STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// 0

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205	D-WA/40811/2024 WA/2615/2024	BIDULATA SAHOO STATE OF ODISHA VS RENUBALA JENA	BIPLAB MOHANTY,A.G.A VS	// // 0 //
206	D-WA/37511/2024 WA/2616/2024	GHANASHYAM PATRA VS CHAIRMAN CUM M.D.OPTCL,BHUBANESWAR	A.K.ROUT VS	// 0 //
207	D-WA/39364/2024 WA/2617/2024	EXECUTIVE ENGINEER(ELECTRICAL), TPNODL, JODA VS GANESH SPONGE IRON PVT. LTD., KEONJHAR	SURESH CHANDRA DASH VS	// 0 //
208	D-WA/40755/2024 WA/2618/2024	STATE OF ODISHA VS BHARAT MALANA	ARNAV BEHERA,A.S.C VS	// 0 //
209	D-WA/40756/2024 WA/2619/2024	STATE OF ODISHA VS BRUNDABAN ROUT	SANGRAM JENA,A.G.A VS	// 0 //
210	D-WA/40757/2024 WA/2620/2024	STATE OF ODISHA VS GOKULA CHANDRA KHILLAR	ARNAV BEHERA,A.S.C VS	// 0 //
211	D-WA/40758/2024 WA/2621/2024	STATE OF ODISHA VS BIBEKANANDA BEHERA	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
212	D-WA/40773/2024 WA/2622/2024	STATE OF ODISHA VS JADUMANI DAS	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
213	D-WA/39890/2024 WA/2623/2024	BRAJA KISHORE DAS VS REGISTRAR CO OPERATIVE SOCIETY,KHURDA	SATYABRATA MOHANTY VS	// 0 //
214	D-WA/40869/2024 WA/2624/2024	ACHYUTA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
215	D-WA/39185/2024 WA/2625/2024	DEEPAK KUMAR SAHOO VS THE MANAGING DIRECTOR, GRIDCO OFFICE, BBSR	SATYABRATA MOHANTY VS	// 0 //

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216	D-WP(C)/38957/2024 WP(C)/24065/2024	SOUMYARANJAN PRADHAN VS ELECTION COMMISSION OF INDIA, NEW DELHI	SANTOSH KUMAR MAHANTY VS	// 0 //
217	D-WP(C)/38963/2024 WP(C)/24066/2024	SOUMYARANJAN PRADHAN VS ELECTION COMMISSION OF INDIA, NEW DELHI	SANTOSH KUMAR MAHANTY VS	// 0 //
218	D-WP(C)/39681/2024 WP(C)/24067/2024	RATNAMANI DAS VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
219	D-WP(C)/39399/2024 WP(C)/24068/2024	KABITA MANJARI TRIPATHY VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
220	D-WP(C)/39687/2024 WP(C)/24069/2024	BHUBANENDRA PRASAD MOHAPATRA VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
221	D-WP(C)/39795/2024 WP(C)/24070/2024	PINDAPATHAR LARGE SIZE ADIVASI MULTI PURPOSE COOPERATIVE SOCIETY (LAMPESWARA) VS STATE OF ODISHA	ARUN KUMAR MOHANTY VS	// 0 //
222	D-WP(C)/40992/2024 WP(C)/24071/2024	SANGEETA PADHI VS STATE OF ORISSA	GOPINATH SETHI VS	// 0 //
223	D-WP(C)/39895/2024 WP(C)/24072/2024	SIBA SUNDARAY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
224	D-WP(C)/41353/2024 WP(C)/24073/2024	AMBIKA DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
225	D-WP(C)/39899/2024 WP(C)/24074/2024	DHANURDHAR SUNDARAY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
226	D-WP(C)/39797/2024 WP(C)/24075/2024	PADMA KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
227	D-WP(C)/39718/2024	APARNA MOHAPATRA	ASIT KUMAR DASH	//

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	WP(C)/24076/2024	VS	VS	0
		THE COMMNR., GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE.		//
228	D-WP(C)/40315/2024	ASHOK KUMAR GOUDA	BISWA RANJAN DAS	//
	WP(C)/24077/2024	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/40769/2024	PABITRA KUMAR SWAIN	BHABANI SANKAR TRIPATHY (1)	//
	WP(C)/24078/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/39798/2024	PANKAJ BEHERA	SAROJ KUMAR DASH	//
	WP(C)/24079/2024	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/40323/2024	ASHISH KUMAR JENA	SAILABALA JENA	//
	WP(C)/24080/2024	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/39802/2024	LOCHANA BEHERA	SAROJ KUMAR DASH	//
	WP(C)/24081/2024	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/41158/2024	SATYANARAYANA KAR	BHABANI SANKAR TRIPATHY (1)	//
	WP(C)/24082/2024	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/40199/2024	K.PITAMBAR PATRA	ASHOK DAS	//
	WP(C)/24083/2024	VS	VS	0
		THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
235	D-WP(C)/40352/2024	PRAFULLA KUMAR DASH	PRAVAT KUMAR NAYAK	//
	WP(C)/24084/2024	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/39803/2024	PADMA KUMAR BEHERA	SAROJ KUMAR DASH	//
	WP(C)/24085/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/40202/2024	SABITA DAS	ASHOK DAS	//
	WP(C)/24086/2024	VS	VS	0
		THE ADDL.COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
238	D-WP(C)/41160/2024	RANJITA JYOTISHI	BHABANI SANKAR TRIPATHY (1)	//
	WP(C)/24087/2024	VS	VS	0

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239	D-WP(C)/40203/2024 WP(C)/24088/2024	STATE OF ODISHA SARAT CHANDRA BARAL VS	SURYAKANTA DASH VS	// // ()
240	D-WP(C)/40726/2024 WP(C)/24089/2024	STATE OF ODISHA DUSMANTA KUMAR DAS VS	KULDEEP MOHANTY VS	// // ()
241	D-WP(C)/40761/2024 WP(C)/24090/2024	NIRUPAMA NAYAK @ DAS BIDHUPRAVA RATH VS	NIRA SUNDAR PANDA VS	// // ()
242	D-WP(C)/37313/2024 WP(C)/24091/2024	THE COMMISSIONER CUM SECY TO GOVT OF ODISHA, WOMEN AND CHILD DEVELOPMENT DEPT, BBSR BINOD KIRO VS	JYOTSNARANI RATH VS	// // ()
243	D-WP(C)/40875/2024 WP(C)/24092/2024	HOME SECRETARY , NEW DELHI RADHASHYAM PATRA VS	RAMANATH ACHARYA VS	// // ()
244	D-WP(C)/39812/2024 WP(C)/24093/2024	B.M.C., BBSR SUKLAMBARA SAHU VS	JITENDRA KUMAR DIGAL VS	// // ()
245	D-WP(C)/40372/2024 WP(C)/24094/2024	STATE OF ODISHA RADHU CHARAN BEHURA VS	SWAPNA KUMAR OJHA VS	// // ()
246	D-WP(C)/40373/2024 WP(C)/24095/2024	UNION OF INDIA SURENDRA NATH GOUDA VS	SWAPNA KUMAR OJHA VS	// // ()
247	D-WP(C)/39737/2024 WP(C)/24096/2024	UNION OF INDIA JAGATRAM MAJHI VS	DURGESH NARAYAN RATH VS	// // ()
248	D-WP(C)/41133/2024 WP(C)/24097/2024	STATE OF ODISHA M/S. SABYASACHI MAHAKUL, DHENKANAL VS	GOPINATH MISHRA VS	// // ()
249	D-WP(C)/41392/2024 WP(C)/24098/2024	PARALAKHEMUNDI MUNICIPALITY, GAJAPATI BOUDH DISTILLERY PVT, LTD.,BOUDH VS	SHOVAN MISHRA VS	// // ()
		SUPERINTENDENT EXCISE, BOUDH		//

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250	D-WP(C)/40494/2024 WP(C)/24099/2024	M/S MOURYA RAJ ENTERPRISES VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
251	D-WP(C)/40952/2024 WP(C)/24100/2024	SUJATA PANDA VS PROJECT DIRTECTOR, NHA OF INDIA, P.I.U., SAMBALPUR	AMITABH MISHRA VS	// 0 //
252	D-WP(C)/40362/2024 WP(C)/24101/2024	KULARANJAN DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
253	D-WP(C)/41066/2024 WP(C)/24102/2024	AMARENDRA PARIDA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
254	D-WP(C)/40406/2024 WP(C)/24103/2024	KAILASH CHANDRA SAMAL VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
255	D-WP(C)/40616/2024 WP(C)/24104/2024	M/S. MAA JOGAMAYA TRADERS, BBSR VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
256	D-WP(C)/37687/2024 WP(C)/24105/2024	GYANA RANJAN NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
257	D-WP(C)/39999/2024 WP(C)/24106/2024	PRAMOD KUMAR DEBATA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
258	D-WP(C)/41021/2024 WP(C)/24107/2024	BHASKAR SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
259	D-WP(C)/40010/2024 WP(C)/24108/2024	NIRANJAN SWAIN VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	// 0 //
260	D-WP(C)/40410/2024 WP(C)/24109/2024	INDULATA PATI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
261	D-WP(C)/37688/2024	SARAT CHANDRA SAHOO	SUBHRANSU BHUSAN MOHANTY	//

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	WP(C)/24110/2024	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/40012/2024 WP(C)/24111/2024	JITENDRA BEURA VS THE COMMISSIONER OF C.T AND GST ODISHA	PRASANNA KUMAR NAYAK VS	// 0 //
263	D-WP(C)/41250/2024 WP(C)/24112/2024	PRATIMA SETHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
264	D-WP(C)/40020/2024 WP(C)/24113/2024	RATNAKAR DALEI VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
265	D-WP(C)/40930/2024 WP(C)/24114/2024	SANTILATA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
266	D-WP(C)/40482/2024 WP(C)/24115/2024	NIHAR RANJAN HOTA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
267	D-WP(C)/40627/2024 WP(C)/24116/2024	DHARITRY SETHY @ ANIRBAN VS COMNR-CUM-SECY, DEPT. OF SC AND ST DEVELOPMENT, BBSR	BIKRAM PRATAP DAS VS	// 0 //
268	D-WP(C)/38596/2024 WP(C)/24117/2024	GURUKRUPA FOUNDATION, KHURDA VS THE PRINCIPAL SECY TO THE GOVT, MASS EDUCATION DEPT, BBSR	ARUPANANDA GOSWAMY VS	// 0 //
269	D-WP(C)/40477/2024 WP(C)/24118/2024	MAHESWAR BEHERA VS COLLECTOR CUM D.M. PURI	KISHORE KUMAR MISHRA VS	// 0 //
270	D-WP(C)/40031/2024 WP(C)/24119/2024	BHAGABAN NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
271	D-WP(C)/39769/2024 WP(C)/24120/2024	DWARIKANATH KHANDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
272	D-WP(C)/41512/2024 WP(C)/24121/2024	BIRAJ LAXMI MOHANTY VS	RUPESH KUMAR MOHANTY VS	// 0

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273	D-WP(C)/40444/2024 WP(C)/24122/2024	STATE OF ODISHA RAJA KISHORE PANIGRAHI VS REGISTRAR, ORISSA HIGH COURT, CUTTACK	GYANA RANJAN SETHI VS	// // 0 //
274	D-WP(C)/39155/2024 WP(C)/24123/2024	DR. KUMUDA CHANDRA SATAPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
275	D-WP(C)/39738/2024 WP(C)/24124/2024	PRASANTA KUMAR MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
276	D-WP(C)/39814/2024 WP(C)/24125/2024	DANDAPANI MISHRA VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
277	D-WP(C)/37115/2024 WP(C)/24126/2024	LAXMINARAYAN MOHANTA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
278	D-WP(C)/40640/2024 WP(C)/24127/2024	DILESWAR SUNYANI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
279	D-WP(C)/40447/2024 WP(C)/24128/2024	MAYADHARA PRUSTY VS STATE OF ODISHA	SUBASH CHANDRA TRIPATHY VS	// 0 //
280	D-WP(C)/40120/2024 WP(C)/24129/2024	DASARATHA DAS VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
281	D-WP(C)/40641/2024 WP(C)/24130/2024	RENUBALA NAYAK VS THE DIVISIONAL FOREST OFFICER, CUTTACK FOREST DIVISION, CUTTACK	SATYA RANJAN MOHAPATRA VS	// 0 //
282	D-WP(C)/40461/2024 WP(C)/24131/2024	SABARA DAS VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
283	D-WP(C)/40333/2024 WP(C)/24132/2024	RAMAHARI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //

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284	D-WP(C)/40497/2024 WP(C)/24133/2024	RAMESH DANTA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
285	D-WP(C)/40334/2024 WP(C)/24134/2024	GIRIDHARI DAS VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
286	D-WP(C)/40465/2024 WP(C)/24135/2024	KUNA BISHOYEE VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
287	D-WP(C)/34048/2024 WP(C)/24136/2024	AKSHAYA KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
288	D-WP(C)/40336/2024 WP(C)/24137/2024	PURNIMA PATTANAIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
289	D-WP(C)/39815/2024 WP(C)/24138/2024	BASANTI MALIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
290	D-WP(C)/40476/2024 WP(C)/24139/2024	LALIT KUMAR GOPE VS REGIONAL TRANSPORT OFFICER, KEONJHAR	SYAMALENDU PATNAIK VS	// 0 //
291	D-WP(C)/34294/2024 WP(C)/24140/2024	AKHIL KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
292	D-WP(C)/40652/2024 WP(C)/24141/2024	SUBHAM COLLEGE OF B.SC. NURSING, BHADRAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
293	D-WP(C)/34298/2024 WP(C)/24142/2024	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
294	D-WP(C)/40670/2024 WP(C)/24143/2024	RAIBU NAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
295	D-WP(C)/37025/2024	DR. TAPAN KUMAR PRADHAN		//

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	WP(C)/24144/2024	VS XIM UNIVERSITY	VS	0 //
296	D-WP(C)/40701/2024 WP(C)/24145/2024	SUMANTA DIHUDI VS AUTHORIZED OFFICER-CUM-CHIEF MANAGER, UNION BANK OF INDIA, BERHAMPUR	SANTOSH KUMAR MAHANTY VS	// 0 //
297	D-WP(C)/39830/2024 WP(C)/24146/2024	GADADHAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/39413/2024 WP(C)/24147/2024	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// 0 //
299	D-WP(C)/40993/2024 WP(C)/24148/2024	HARE KRUSHNA BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
300	D-WP(C)/39817/2024 WP(C)/24149/2024	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/40953/2024 WP(C)/24150/2024	DANDADHARA NAIK @ DANDADHARI VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
302	D-WP(C)/40123/2024 WP(C)/24151/2024	KABITANJALI MOHANTY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
303	D-WP(C)/40057/2024 WP(C)/24152/2024	SUBAS CHANDRA DONGRI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
304	D-WP(C)/41331/2024 WP(C)/24153/2024	ODISHA MEDICAL GROUP D WORKERS UNION, CUTTACK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
305	D-WP(C)/40128/2024 WP(C)/24154/2024	KHIROD KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/40479/2024 WP(C)/24155/2024	M/S. MOTRIRANJAN SAHOO, ANGUL VS	KAMAL BEHARI PANDA VS	// 0

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307	D-WP(C)/40339/2024 WP(C)/24156/2024	STATE OF ODISHA BISHNU CHANDRA NAYAK VS	SIDHARTH PRASAD DAS VS	// // ()
308	D-WP(C)/40358/2024 WP(C)/24157/2024	STATE OF ODISHA CHANDRA SEKHAR DAS VS	KRISHNA CHANDRA SAHU VS	// // ()
309	D-WP(C)/40567/2024 WP(C)/24158/2024	STATE OF ODISHA SUSHANTA SAMANTARAY VS	MANMAYA KUMAR DASH VS	// // ()
310	D-WP(C)/41057/2024 WP(C)/24159/2024	UNION OF INDIA PURNA CHANDRA PANDA VS	SHAKTI DATTA TRIPATHY VS	// // ()
311	D-WP(C)/39819/2024 WP(C)/24160/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR KRUSHNA CHANDRA SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	D-WP(C)/40132/2024 WP(C)/24161/2024	STATE OF ODISHA GADADHAR MALIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
313	D-WP(C)/41060/2024 WP(C)/24162/2024	STATE OF ODISHA DEBENDRA GOUDA VS	SHAKTI DATTA TRIPATHY VS	// // ()
314	D-WP(C)/36070/2024 WP(C)/24163/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR SITARAM PATRA VS	SUSHANT KUMAR PRADHAN VS	// // ()
315	D-WP(C)/41100/2024 WP(C)/24164/2024	STATE OF ODISHA GITANJALI BEHERA VS	RAGHUNATH DASMOHAPATRA VS	// // ()
316	D-WP(C)/40359/2024 WP(C)/24165/2024	STATE OF ODISHA AJIT KUMAR MOHAPATRA VS	KRISHNA CHANDRA SAHU VS	// // ()
317	D-WP(C)/41061/2024 WP(C)/24166/2024	STATE OF ODISHA LIKIN KUMAR BHUYAN VS	SHAKTI DATTA TRIPATHY VS	// // ()
		REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR		//

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318	D-WP(C)/40400/2024 WP(C)/24167/2024	BIBHU PRASAD RATH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
319	D-WP(C)/41358/2024 WP(C)/24168/2024	DRIEMS UNIVERSITY, CUTTACK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	TANMAY MISHRA VS	// 0 //
320	D-WP(C)/40156/2024 WP(C)/24169/2024	ADIVISNAVE VENTURES PVT LTD, BHADRAK VS ADDL.COMNR GST (APPEALS) CGST, BBSR	NIHAR RANJAN MOHANTY VS	// 0 //
321	D-WP(C)/40429/2024 WP(C)/24170/2024	SOMA RANJAN PANDA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
322	D-WP(C)/40139/2024 WP(C)/24171/2024	E.SABITRI BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/40431/2024 WP(C)/24172/2024	TRILOCHAN PATTNAIK VS PRINCIPAL SECY TO GOVT WORKS DEPT	PRADEEP KUMAR MAHAPATRA VS	// 0 //
324	D-WP(C)/40104/2024 WP(C)/24173/2024	KAILASH CHANDRA PATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
325	D-WP(C)/40143/2024 WP(C)/24174/2024	MADAN MOHAN MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	D-WP(C)/40170/2024 WP(C)/24175/2024	ANUSAYA SAMAL VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
327	D-WP(C)/40472/2024 WP(C)/24176/2024	SUDHANSU MOHAN DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
328	D-WP(C)/40151/2024 WP(C)/24177/2024	PADMALOCHAN MALIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
329	D-WP(C)/41006/2024	KESHAB CHANDRA PRADHAN	TRILOCHAN NANDA	//

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	WP(C)/24178/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/40180/2024 WP(C)/24179/2024	TULASI MALL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
331	D-WP(C)/40137/2024 WP(C)/24180/2024	AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
332	D-WP(C)/39943/2024 WP(C)/24181/2024	KRUSHNA CHANDRA NAIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
333	D-WP(C)/40738/2024 WP(C)/24182/2024	NEELAM MAHAJAN VS ORDNANCE FACTORY BADMAL, BOLANGIR DEPT. OF DEFENCE PRODUCTION MUNITIONS INDIA LTD., BALANGIR	ROHIT MADAN VS	// 0 //
334	D-WP(C)/39968/2024 WP(C)/24183/2024	ER DEBASHISHA HOTA VS STATE OF ODISHA	IN PERSON VS	// 0 //
335	D-WP(C)/40672/2024 WP(C)/24184/2024	ABHIMANYU OJHA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
336	D-WP(C)/40938/2024 WP(C)/24185/2024	SUSILA KUMARI GARG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
337	D-WP(C)/40737/2024 WP(C)/24186/2024	VARUN JINDAL VS ORDNANCE FACTORY BADMAL, DEPT. OF DEFENCE PRODUCTION MUNITIONS INDIA LTD., BALANGIR	ROHIT MADAN VS	// 0 //
338	D-WP(C)/40899/2024 WP(C)/24187/2024	MALATI BEHERA VS SUB COLLECTOR, BANKI	BIJAY KUMAR BEHERA VS	// 0 //
339	D-WP(C)/40676/2024 WP(C)/24188/2024	BIJAYA KUMAR SANDHA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
340	D-WP(C)/40681/2024 WP(C)/24189/2024	NIBAS RANJAN ROUT VS	MANORANJAN PADHI VS	// 0

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		STATE OF ODISHA		//
341	D-WP(C)/40734/2024	GOVIND NARAIN AND BROTHERS, KANPUR	ROHIT MADAN	//
	WP(C)/24190/2024	VS	VS	0
		ORDNANCE FACTORY BADMAL, DEPT. OF DEFENCE PRODUCTION MUNITIONS INDIA LTD., BALANGIR		//
342	D-WP(C)/39921/2024	M/S.VEDANTA LTD, JHARSHUGUDA	PRASHANTA KUMAR NAYAK	//
	WP(C)/24191/2024	VS	VS	0
		UNION OF INDIA		//
343	D-WP(C)/39820/2024	ALEKHA BIHARI BEURA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/24192/2024	VS	VS	0
		STATE OF ORISSA		//
344	D-WP(C)/40174/2024	DINABANDHU SETHI	NIRMAL CHANDRA DAS	//
	WP(C)/24193/2024	VS	VS	0
		VICE CHANCELLOR UTKAL UNIVERSITY , VANIVIHAR, BBSR		//
345	D-WP(C)/40629/2024	JUGAL KISHORE SAMAL	ANAM CHARAN PANDA	//
	WP(C)/24194/2024	VS	VS	0
		STATE OF ODISHA		//
346	D-WP(C)/41430/2024	M/S. YATRI BHOJAN PRIVATE LTD, BBSR	DEEPALI MAHAPATRA	//
	WP(C)/24195/2024	VS	VS	0
		STATE OF ODISHA		//
347	D-WP(C)/40741/2024	ANIL CHOUDHARY	ROHIT MADAN	//
	WP(C)/24196/2024	VS	VS	0
		ORDNANCE FACTORY BADMAL, DEPT. OF DEFENCE PRODUCTION MUNITIONS INDIA LTD., BALANGIR		//
348	D-WP(C)/40182/2024	BIKASH KUMAR DALASINGH	SURENDRA KUMAR SAHOO	//
	WP(C)/24197/2024	VS	VS	0
		STATE OF ODISHA		//
349	D-WP(C)/30004/2024	VIJAYALAXMI NAYAK	A.K.ROUT	//
	WP(C)/24198/2024	VS	VS	0
		STATE OF ODISHA		//
350	D-WP(C)/39855/2024	LOKANATH DORA	GYANENDRA TRIPATHY	//
	WP(C)/24199/2024	VS	VS	0
		STATE OF ODISHA		//
351	D-WP(C)/40770/2024	MANOJ KUMAR POLAI	BHABANI SANKAR TRIPATHY (1)	//
	WP(C)/24200/2024	VS	VS	0
		STATE OF ODISHA		//

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352	D-WP(C)/34678/2024 WP(C)/24201/2024	AJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// 0 //
353	D-WP(C)/40867/2024 WP(C)/24202/2024	JAGESWAR PRADHAN VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
354	D-WP(C)/40685/2024 WP(C)/24203/2024	PRAMOD KUMAR BARIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
355	D-WP(C)/40585/2024 WP(C)/24204/2024	STATE OF ODISHA VS BIDYUT BISWAS	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
356	D-WP(C)/40190/2024 WP(C)/24205/2024	BIDYADHAR MOHANTY VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
357	D-WP(C)/38157/2024 WP(C)/24206/2024	MUKUNDA CHANDRA RAY VS APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER, CUM DY. ELECTRICAL INSPECTOR, JAJPUR	PRATAP KESHARI DEO VS	// 0 //
358	D-WP(C)/40642/2024 WP(C)/24207/2024	SK. AZAD MOHAMMAD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
359	D-WP(C)/37526/2024 WP(C)/24208/2024	BAMADEV PARIDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
360	D-WP(C)/40503/2024 WP(C)/24209/2024	KISHORE NAG VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
361	D-WP(C)/40717/2024 WP(C)/24210/2024	NIRMALA KUMAR MEHER VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
362	D-WP(C)/37531/2024 WP(C)/24211/2024	DIBAKAR PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
363	D-WP(C)/40517/2024	SUDIPTA KUMAR MOHANTY	JYOTI RANJAN KAR	//

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	WP(C)/24212/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/40843/2024 WP(C)/24213/2024	SUNITA PADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
365	D-WP(C)/40243/2024 WP(C)/24214/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
366	D-WP(C)/40520/2024 WP(C)/24215/2024	DEBENDRA KUMAR DASH VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
367	D-WP(C)/40369/2024 WP(C)/24216/2024	JUGAL KISHORE MUDULI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
368	D-WP(C)/41155/2024 WP(C)/24217/2024	DR. SUSHREE SANGEETA KAR VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
369	D-WP(C)/40562/2024 WP(C)/24218/2024	ARJUN CHANDRA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
370	D-WP(C)/40522/2024 WP(C)/24219/2024	TEJRAJ NAIK VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
371	D-WP(C)/40518/2024 WP(C)/24220/2024	BIMALKANTA PATRI VS DIST REGISTRATION OFFICER, KENDRAPARA	ASHOK KUMAR SAHOO VS	// 0 //
372	D-WP(C)/40564/2024 WP(C)/24221/2024	SURENDRA KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
373	D-WP(C)/40531/2024 WP(C)/24222/2024	BINOD KUMAR NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
374	D-WP(C)/40566/2024 WP(C)/24223/2024	SANTOSH KUMAR SWAIN VS	DHANESWAR BEHERA VS	// 0

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375	D-WP(C)/41494/2024 WP(C)/24224/2024	STATE OF ODISHA DR.LIJINA SWAIN VS	PRAKASH KUMAR MISHRA VS	// // ()
376	D-WP(C)/40718/2024 WP(C)/24225/2024	STATE OF ODISHA DEBENDRANATH BEHERA VS	SAMEER KUMAR DAS VS	// // ()
377	D-WP(C)/37534/2024 WP(C)/24226/2024	GOVERNMENT OF INDIA, MINISTRY OF EDUCATION, DEPT. OF HIGHER EDUCATION, NEW DELHI RANJAN KUMAR ROUT VS	SURENDRA KUMAR SAHOO VS	// // ()
378	D-WP(C)/40948/2024 WP(C)/24227/2024	STATE OF ODISHA BAIKUNTHA NAIK VS	SANTOSH CHANDRA ATABUDHI VS	// // ()
379	D-WP(C)/40532/2024 WP(C)/24228/2024	STATE OF ODISHA DUKHISHYAM NAIK VS	SANTOSH CHANDRA ATABUDHI VS	// // ()
380	D-WP(C)/40573/2024 WP(C)/24229/2024	STATE OF ODISHA DILIP KUMAR DASH VS	DHANESWAR BEHERA VS	// // ()
381	D-WP(C)/41522/2024 WP(C)/24230/2024	STATE OF ODISHA RUDRA NARAYAN SAMANTARAY VS	SARADA PRASANNA SARANGI VS	// // ()
382	D-WP(C)/37535/2024 WP(C)/24231/2024	STATE OF ODISHA PRATAP KUMAR MOHAPATRA VS	AMIT KUMAR SAA VS	// // ()
383	D-WP(C)/40507/2024 WP(C)/24232/2024	STATE OF ODISHA NILAMANI GURU VS	HRUDANANDA MOHAPATRA VS	// // ()
384	D-WP(C)/40623/2024 WP(C)/24233/2024	STATE OF ODISHA NAKULA NAIK VS	SANTOSH CHANDRA ATABUDHI VS	// // ()
385	D-WP(C)/40847/2024 WP(C)/24234/2024	STATE OF ODISHA M/S. SHREE BALAJI TRADERS, ROURKELA VS	SOMA PATNAIK VS	// // ()
		STATE OF ODISHA		//

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386	D-WP(C)/40740/2024 WP(C)/24235/2024	GOBARDHAN PRUSTY VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
387	D-WP(C)/38095/2024 WP(C)/24236/2024	ANASUYA NANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
388	D-WP(C)/40960/2024 WP(C)/24237/2024	KASHINATH NAIK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
389	D-WP(C)/40784/2024 WP(C)/24238/2024	MANJULATA BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
390	D-WP(C)/39214/2024 WP(C)/24239/2024	SHRIMATI KHUNTIA VS STATE OF ODISHA	GIRIJA NANDANA DAS VS	// 0 //
391	D-WP(C)/40367/2024 WP(C)/24240/2024	SK.ARIF HUSSAIN VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
392	D-WP(C)/40813/2024 WP(C)/24241/2024	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
393	D-WP(C)/40962/2024 WP(C)/24242/2024	NIRANJAN MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
394	D-WP(C)/39479/2024 WP(C)/24243/2024	CHITANYA MOHANTA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
395	D-WP(C)/41510/2024 WP(C)/24244/2024	NIKHIL JAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
396	D-WP(C)/40939/2024 WP(C)/24245/2024	SURATI GHANA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
397	D-WP(C)/40934/2024	AHALYA BEHERA	PRADEEP KUMAR DAS	//

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	WP(C)/24246/2024	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/40814/2024 WP(C)/24247/2024	MITRABHANU NAYAK VS STATE OF ORISSA	RANJIT SAMAL VS	// () //
399	D-WP(C)/39613/2024 WP(C)/24248/2024	LINGARAJ PANI VS CHAIRMAN ORISSA SUB ORDINATE STAFF SELECTION COMMISSION	PURNA CHANDRA MISHRA VS	// () //
400	D-WP(C)/41511/2024 WP(C)/24249/2024	MANAK JAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// () //
401	D-WP(C)/40966/2024 WP(C)/24250/2024	M/S AMBICA MOTORS, RAYAGADA VS CHIEF MANAGER CUM AUTHRISED OFFICER STATE BANK OF INDIA	PRASANTA KUMAR DAS VS	// () //
402	D-WP(C)/40933/2024 WP(C)/24251/2024	SIDHARTH NANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// () //
403	D-WP(C)/40719/2024 WP(C)/24252/2024	A.GURUPRASAD PATRO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
404	D-ABLAPL/28796/2024 ABLAPL/10649/2024	NASIR SULTAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
405	D-ABLAPL/28793/2024 ABLAPL/10650/2024	AJHARUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //
406	D-ABLAPL/27052/2024 ABLAPL/10651/2024	SHIBA PRASAD JENA @ SIBA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /208 /2024 () //
407	D-ABLAPL/27097/2024 ABLAPL/10652/2024	JITU BALIARSINGH @ JITENDRA BALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /175 /2024 () //
408	D-ABLAPL/27780/2024 ABLAPL/10653/2024	RAJA PANDA @ AMIT KUMAR PANDA VS	KISHORE KUMAR MISHRA VS	BALIAPANDA /70 /2023 ()

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409	D-ABLAPL/28990/2024 ABLAPL/10654/2024	STATE OF ODISHA KANHU CHARAN PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /109 /2019 ()
410	D-ABLAPL/28940/2024 ABLAPL/10655/2024	S. ASHOK KUMAR DORA @ ASHOK DORA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// MUDANPUR RAMPUR /1 /2023 ()
411	D-ABLAPL/28960/2024 ABLAPL/10656/2024	STATE OF ODISHA RAJENDRA PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// JARADA /281 /2024 ()
412	D-ABLAPL/27931/2024 ABLAPL/10657/2024	STATE OF ODISHA ZAFAR QUADRI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /489 /2024 ()
413	D-ABLAPL/28961/2024 ABLAPL/10658/2024	STATE OF ODISHA NARENDRA KUMAR SAHU VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	// BERHAMPUR SADAR /299 /2024 ()
414	D-ABLAPL/28069/2024 ABLAPL/10659/2024	STATE OF ODISHA SANJUKTA PRADHAN @ SANJUKTA NAYAK VS STATE OF ODISHA	DEEPAK PANDA VS	// PURI TOWN /320 /2024 ()
415	D-ABLAPL/29012/2024 ABLAPL/10660/2024	STATE OF ODISHA BHARAT KAHNAR @ BHARATA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /47 /2023 ()
416	D-ABLAPL/28199/2024 ABLAPL/10661/2024	STATE OF ODISHA SASHANKA SEKHAR MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// CHAMPUA /243 /2024 ()
417	D-ABLAPL/28285/2024 ABLAPL/10662/2024	STATE OF ODISHA SANTOSH KUMAR SHARMA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// INDUASTRIAL,NISA /271 /2024 ()
418	D-ABLAPL/29013/2024 ABLAPL/10663/2024	STATE OF ODISHA PINTU @ BIKASH KUMAR ROUSTRAY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// BEGUNIA P.S. /245 /2024 ()
419	D-ABLAPL/29016/2024 ABLAPL/10664/2024	STATE OF ODISHA RULU PRADHAN @SHUBHENDRA KUMAR PRADHAN VS STATE OF ODISHA	SK ZAFARULLA VS	// BERHAMPUR /73 /2024 ()

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420	D-ABLAPL/28374/2024 ABLAPL/10665/2024	IMTIAZ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// J.M.F.C,PANPOSH(Sundargarh) 2(B)CC/0000003/2024
421	D-ABLAPL/28923/2024 ABLAPL/10666/2024	TASLIM ARIF VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /726 /2024 () //
422	D-ABLAPL/29026/2024 ABLAPL/10667/2024	SUSHREE DEEPALI @ DIPALI DAS VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	THELKOLOI PS /263 /2024 () //
423	D-ABLAPL/28453/2024 ABLAPL/10668/2024	SANJEEB KUMAR PANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /76 /2024 () //
424	D-ABLAPL/28926/2024 ABLAPL/10669/2024	DILIP PRADHAN @ MITU PRADHAN VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /480 /2024 () //
425	D-ABLAPL/28928/2024 ABLAPL/10670/2024	L. KANAKAMA PATRA @ L. MAHALACHMI PATRA VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /304 /2024 () //
426	D-ABLAPL/28457/2024 ABLAPL/10671/2024	ASIT KUMAR SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	JENAPUR /295 /2024 () //
427	D-ABLAPL/28937/2024 ABLAPL/10672/2024	SANTOSH KUMAR MAHAPATRA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	KHARABEL NAGAR P.S. /394 /2024 () //
428	D-ABLAPL/29033/2024 ABLAPL/10673/2024	JYOTIREKHA ROUT VS STATE OF ODISHA	RAMESH SAHOO VS	KUAKHIA /389 /2024 () //
429	D-ABLAPL/28942/2024 ABLAPL/10674/2024	SUNIL CHANDA PANDA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	GRAM GANJAM /207 /2024 () //
430	D-ABLAPL/28721/2024 ABLAPL/10675/2024	ALLIMUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //
431	D-ABLAPL/29044/2024	JAGADISH MOHANTY	PRATAP KUMAR NAYAK	LAHUNIPADA /173 /2024

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	ABLAPL/10676/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/28745/2024 ABLAPL/10677/2024	HIKASH MEHER @HIKASH MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /175 /2024 () //
433	D-ABLAPL/28944/2024 ABLAPL/10678/2024	LAMBODHAR @ LAMBUDHAR BANCHHOR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOMNA PS /226 /2024 () //
434	D-ABLAPL/28781/2024 ABLAPL/10679/2024	NARENDRA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MALGODOWN /49 /2024 () //
435	D-ABLAPL/28948/2024 ABLAPL/10680/2024	MD. ISHAN @ ISHAN SAHID VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /276 /2024 () //
436	D-ABLAPL/29046/2024 ABLAPL/10681/2024	DHRUBA CHRAN JENA @ DHRUBA KISHORE JENA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /323 /2024 () //
437	D-ABLAPL/28782/2024 ABLAPL/10682/2024	SHEK SAKIL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
438	D-ABLAPL/25040/2024 ABLAPL/10683/2024	BISHAM @ BISAMA DURGA VS STATE OF ODISHA	GOKULANANDA SAHU VS	BELAGARH /38 /2024 () //
439	D-ABLAPL/28982/2024 ABLAPL/10684/2024	DURJYA KARKARIA VS STATE OF ODISHA	ANIRUDHA DAS VS	BISSAMCUTTACK /71 /2013 () //
440	D-ABLAPL/28801/2024 ABLAPL/10685/2024	RIAZUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
441	D-ABLAPL/27209/2024 ABLAPL/10686/2024	MUNU @ ZAVID KHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /145 /2024 () //
442	D-ABLAPL/28983/2024 ABLAPL/10687/2024	SIBA BHATRA @ SIBA BATRA VS	S.S.RAY (2) VS	AMBADOLA /174 /2024 ()

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443	D-ABLAPL/28803/2024 ABLAPL/10688/2024	STATE OF ODISHA SERAJUDDIN SAHA VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /193 /2024 ()
444	D-ABLAPL/28986/2024 ABLAPL/10689/2024	STATE OF ODISHA PRAMOD KUMAR PANDA VS	PRAVAT KUMAR MOHANTY VS	// MAHILA P.S. BUXIBAZAR /70 /2024 ()
445	D-ABLAPL/27567/2024 ABLAPL/10690/2024	STATE OF ODISHA SIBALAL MANDAL @ SAMBUA VS	KARUNAKAR NAYAK VS	// BANSADA /210 /2024 ()
446	D-ABLAPL/28805/2024 ABLAPL/10691/2024	STATE OF ODISHA SK.AKTAR VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /192 /2024 ()
447	D-ABLAPL/27946/2024 ABLAPL/10692/2024	STATE OF ODISHA GURU CHARAN PANI VS	AMIT KUMAR NATH VS	// CUTTACK VIGILANCE /30 /2022 ()
448	D-ABLAPL/27968/2024 ABLAPL/10693/2024	STATE OF ODISHA(VIG.) NIRMAL MODAK VS	UMESH CHANDRA BEHURA VS	// BAMBARI /211 /2024 ()
449	D-ABLAPL/28806/2024 ABLAPL/10694/2024	STATE OF ODISHA RIAZUDDIN SAHA VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /192 /2024 ()
450	D-ABLAPL/28111/2024 ABLAPL/10695/2024	STATE OF ODISHA SOMANATH SWAIN VS	AMITAV TRIPATHY VS	// FATEGARH /142 /2024 ()
451	D-ABLAPL/28808/2024 ABLAPL/10696/2024	STATE OF ODISHA ABDUL RAHEMAN KHAN VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /192 /2024 ()
452	D-ABLAPL/28112/2024 ABLAPL/10697/2024	STATE OF ODISHA BIDYUT PRAVA PRADHAN VS	AMULYA RATNA PANDA VS	// REMUNA /152 /2024 ()
453	D-ABLAPL/28197/2024 ABLAPL/10698/2024	STATE OF ODISHA PRASANTA SWAIN VS	ABINASH NAYAK VS	// CHANDANPUR /130 /2024 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/28078/2024 ABLAPL/10699/2024	INDIA MANDAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PURIGHAT /133 /2014 () //
455	D-ABLAPL/25712/2024 ABLAPL/10700/2024	MANGALA SINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MANCHESWAR P.S. /207 /2021 () //
456	D-ABLAPL/28889/2024 ABLAPL/10701/2024	ASHISH KUMAR GIRI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA SADAR /168 /2024 () //
457	D-ABLAPL/27831/2024 ABLAPL/10702/2024	RAJESH KUMAR TRIPATHY VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 J.M.F.C.,NIMAPARA(Puri) ICC/0000046/2024
458	D-ABLAPL/28891/2024 ABLAPL/10703/2024	HIMANSHU SEKHARA PANDA @ HIMANSHU SEKHAR PANDA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	GRAM GANJAM /207 /2024 () //
459	D-ABLAPL/27905/2024 ABLAPL/10704/2024	JAGAN SETHI VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /338 /2024 () //
460	D-ABLAPL/28917/2024 ABLAPL/10705/2024	SURENDRA BHATRA VS STATE OF ODISHA	ALOK KUMAR KAR VS	KUNDEI /86 /2024 () //
461	D-ABLAPL/28860/2024 ABLAPL/10706/2024	MANUSHREE GHOSH VS STATE OF ODISHA	BISIKESAN PRADHAN VS	MARKAT NAGAR /171 /2024 () //
462	D-ABLAPL/27963/2024 ABLAPL/10707/2024	RAMA GUNLA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /447 /2024 () //
463	D-ABLAPL/28921/2024 ABLAPL/10708/2024	PANDAB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 () //
464	D-ABLAPL/28204/2024 ABLAPL/10709/2024	AMULYA KUMAR DAS @ AMU VS STATE OF ODISHA	ABINASH NAYAK VS	TALABANIA /111 /2024 () //
465	D-ABLAPL/28865/2024	TAPAN KUMAR BARIK	PARSURAM PARIJA	NAUGAON /251 /2024

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	ABLAPL/10710/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/28222/2024 ABLAPL/10711/2024	RANJAN PRADHAN @ SASMAL VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /341 /2024 () //
467	D-ABLAPL/28240/2024 ABLAPL/10712/2024	PARTHA SARATHI NAYAK VS STATE OF ODISHA	UDIT RANJAN JENA VS	BHADRAK TOWN /539 /2024 () //
468	D-ABLAPL/28878/2024 ABLAPL/10713/2024	SONALI PANDA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	GRAM GANJAM /207 /2024 () //
469	D-ABLAPL/28324/2024 ABLAPL/10714/2024	MAMATA ROUT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HINDOL /18 /2014 () //
470	D-ABLAPL/28880/2024 ABLAPL/10715/2024	JUGESWAR RANA VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	DEOGAON /205 /2024 () //
471	D-ABLAPL/28625/2024 ABLAPL/10716/2024	SHAKTI PRASAD SUKLA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //
472	D-ABLAPL/28684/2024 ABLAPL/10717/2024	ABHAYA GHOSH VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	MARKAT NAGAR /171 /2024 () //
473	D-ABLAPL/28735/2024 ABLAPL/10718/2024	PRATAP MAHAKUD VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /305 /2024 () //
474	D-ABLAPL/28950/2024 ABLAPL/10719/2024	MUKUL KUMAR VS STATE OF ODISHA	SAIBRATA RATH VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000492/2024
475	D-ABLAPL/28786/2024 ABLAPL/10720/2024	SHAHADATT KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
476	D-ABLAPL/28794/2024 ABLAPL/10721/2024	SK.AKTAR VS	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 ()

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477	D-ABLAPL/28885/2024 ABLAPL/10722/2024	STATE OF ODISHA RAJAN BEHERA @ SURYAKANTA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// RAJKANIKA /384 /2024 ()
478	D-ABLAPL/28970/2024 ABLAPL/10723/2024	JANMENJAYA SAHOO @ BABU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /190 /2024 ()
479	D-ABLAPL/28972/2024 ABLAPL/10724/2024	ANANTA LAYA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /72 /2024 ()
480	D-ABLAPL/29107/2024 ABLAPL/10725/2024	SUSHANT MULIA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// / /0 () //